

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY &
G. V. MOHAN KUMAR
2. AM. SRIDHARAN
3. S. P. MURALI KRISHNAN

Counsel for Petitioner

Counsel for Respondents 1
Counsel for 2 H 5 &
7 to 15 & 17 H 21

G. V. Mohan Kumar
S. P. Murali Krishnan

ORDER

Shri G V Mohan Kumar, representing counsel for petitioner present. Shri A M Sridharan, counsel for R1 and Shri S P. Murali Krishnan, counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioner sought time for filing rejoinder. Time extended at request finally. Put up on **16.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)